

Notification No. F. 22(11)/UD/94/11422 in Delhi Gazette dated the 24th October, 1994.

- (2) The Delhi Municipal Corporation (Property Tax Return) Byelaws, 1994 published in Notification No. F. 22(11)/UD/94/11423 in Delhi Gazette dated the 24th October, 1994.

[Placed in Library. See No. LT-7444/95]

12.05 hrs.

ESTIMATES COMMITTEE

Forty-ninth, Fifty-second, Fifty-third Reports and Minutes

[English]

DR. KRUPASINDHU BHOI (Sambalpur) : Sir, I beg to present the following Reports and Minutes (Hindi and English versions) of the Estimates Committee :

- (1) Forty-ninth Report on the Ministry of Finance (Department of Revenue) - Customs Clearance at International Airports and Minutes of the sittings relating thereto.
- (2) Fifty-second Report on the Ministry of Finance (Department of Economic Affairs-Banking Division) - Credit Facilities to the Weaker Sections of the Society and Minutes of the sittings relating thereto.
- (3) Fifty-third Report on the Ministry of Civil Aviation and Tourism—Development Tourism and Civil Aviation in Remote and Hilly Areas and Minutes of the sittings relating thereto.

12.05½ hrs.

PUBLIC ACCOUNTS COMMITTEE

Ninety-fourth, Ninety-seventh, Hundredth, Hundred-first, Hundred-second and Hundred-third Reports.

[Translation]

SHRI BHAGWAN SHANKAR RAWAT (Agra) : Sir, I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee :

- (1) Ninety-fourth Report on Action Taken on Seventy-fifth report of Public Accounts Committee (10th Lok Sabha) relating to Disinvestment of Government Shareholding in selected PSEs during 1991-92.
- (2) Ninety-seventh Report of Public Accounts Committee (10th Lok Sabha) on System Appraisal Functioning of Investigation Circles.
- (3) Hundredth Report of Public Accounts Committee (10th Lok Sabha) on Revision in the format of

Union Government Appropriation Accounts (Civil).

- (4) Hundred and First Report of Public Accounts Committee (10th Lok Sabha) on Avoidable or Wasteful Imports.
- (5) Hundred and Second Report of Public Accounts Committee (10th Lok Sabha) on Assessment of Religious and Charitable Trusts.
- (6) Hundred and Third Report on Action Taken on Sixty-fifth Report of Public Accounts Committee (10th Lok Sabha) relating to Central Pollution Control Board-Audit Review.

12.06 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

Fortieth Report, Forty-second Report

[English]

SHRI E. AHAMED (Manjeri) : Sir, I beg to present the following Reports and Minutes (Hindi and English versions) of the Committee on Public Undertakings :

- (1) Fortieth Report on Action Taken by Government on the recommendations contained in their Thirty-fifth Report (Tenth Lok Sabha) on Educational Consultants India Limited.
- (2) Forty-second Report on Indian Oil Corporation Limited and Minutes of the sittings of the Committee relating thereto.

12.06½ hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

Minutes

[English]

SHRI. E. AHAMED (Manjeri) : Sir, I beg to lay on the Table the Minutes (Hindi and English versions) of the settings of the Committee on Public Undertakings relating to Procedural and Miscellaneous Matters.

12.07 hrs.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

(i) Forty-eighth, Forty-ninth, Fiftieth and Fifty-first Reports and Minutes

[English]

DR. (SHRIMATI) PADMA (Nagapattinam) : Sir, I beg to present a copy each of the following Reports (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes including

Minutes (both Hindi and English versions) of the Sittings of the Committee relating thereto :

- (1) Forty-eighth Report on Ministry of Industry - Reservation for and Employment of Scheduled Castes and Scheduled Tribes in Bharat Heavy Electricals Limited.
- (2) Forty-ninth Report on Ministry of Petroleum and Natural Gas - Reservation for and Employment of Scheduled Castes and Scheduled Tribes in Indian Oil Corporation Limited including Reservation for Scheduled Castes and Scheduled Tribes in grants of Gas/Petrol Agencies.
- (3) Fiftieth Report on Ministry of Finance (Department of Revenue) - Reservation for and Employment of Scheduled Castes and Scheduled Tribes in Central Board of Direct Taxes and Central Board of Excise and Customs.
- (4) Fifty-first Report on Ministry of Welfare - Working of Integrated Tribal Development Projects in Maharashtra.

(ii) Reports on Study Tours

DR (SHRIMATI) PADMA (Nagapattinam) : Sir, I beg to lay on the Table a copy each (Hindi and English versions) of the following Reports :

- (1) Report on Study Tour of Study Group-I of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on its visit to Calcutta, Port Blair, Madras and Pondicherry during January-February, 1995.
- (2) Report on Study Tour of Study Group-II of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on its visit to Nagpur, Ahmedabad, Bombay and Goa during January-February, 1995.

12.08½ hrs.

BUSINESS ADVISORY COMMITTEE

Forty-ninth Report

[English]

THE MINISTER OF WATER RESOURCES AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI VIDYACHARAN SHUKLA) : Sir, I beg to present the Forty-ninth Report of the Business Advisory Committee.

12.09 hrs.

STANDING COMMITTEE ON ENERGY

Thirteenth Report

[English]

SHRI ANIL BASU (Arambagh) : Sir, I beg to present the Thirteenth Report (Hindi and English versions) of the Standing Committee on Energy on Action Taken by

Government on the recommendations contained in their Third Report (Tenth Lok Sabha) on Energy for 90's and beyond : Prospects, Reality and Challenges.

12.09½ hrs.

**STANDING COMMITTEE ON
EXTERNAL AFFAIRS**

Fifth and Sixth Reports and Minutes

[Translation]

SHRI ATAL BIHARI VAJPAYEE (Lucknow) : Sir, I beg to present the following Reports (Hindi and English versions) of the Standing Committee on External Affairs:

- (1) Fifth Report on Action Taken on Recommendations contained in the 2nd Report of the Committee on Demands for Grants of Ministry of External Affairs for 1994-95.
- (2) Sixth Report on Demands for Grants of the Ministry of External Affairs for 1995-96.

12.10 hrs.

**STANDING COMMITTEE ON
PETROLEUM AND CHEMICALS**

Fourteenth, Fifteenth and Sixteenth Reports

[English]

SHRI SRIBALLAV PANIGRAHI (Deogarh) : Sir, I beg to present the following Reports (English and Hindi versions) of the Standing Committee on Petroleum and Chemicals :

- (1) Fourteenth Report on Action Taken by Government on the recommendations contained in the Fifth Report of the Committee on 'Ministry of Petroleum and Natural Gas - Demands for Grants, (1994-94)'.
- (2) Sixteenth Report on Action Taken by Government on the recommendations contained in the Seventh Report of the Committee on 'Ministry of Chemicals and Petrochemicals - Demands for Grants, (1994-95)'.
- (3) Sixteenth Report on Action Taken by Government on the recommendations contained in the Seventh Report of the Committee on 'Ministry of Chemicals and Fertilizers, Department of Fertilizers - Demands for Grants, (1994-95)'.

12.10½ hrs.

**STANDING COMMITTEE ON HUMAN
RESOURCE DEVELOPMENT**

Twenty-second Report

[English]

SHRI INDER JIT (Darjeeling) : Sir, I beg to lay on the Table a copy each (Hindi and English versions) of